

Madras Oil Refinery

- *728. **Shri Vishwa Nath Pandey:**
Shri Kindar Lal:
Shri P. C. Borooah:
Dr. P. Srinivasan:
Shri Himatsingka:
Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether Government have signed an agreement with the National Iranian Oil Company and the American International Oil Company to set up a refinery in Madras;

(b) if so, the terms of the agreement; and

(c) the total cost of the project and the exact place where the refinery will be set up?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Yes, Sir. An agreement was signed on 18-11-1965.

(b) The refinery will have a designed capacity of 2.5 million tonnes per annum. In addition to the usual products, the refinery will also produce 200,000 tonnes of lube base stocks. The refinery company to be established will have 74 per cent equity participation by Government and 26 per cent by the two foreign collaborators in equal proportion.

(c) The refinery is estimated to cost Rs. 25 crores, the entire foreign exchange component of cost being met by foreign equity and foreign loan. The refinery will be located near Menali in Madras.

Officers Re-oriented Scheme

- *729. **Shri Warrior:**
Shri Eswara Reddy:
Shri Vasudevan Nair:
Shri Lakhmu Bhawani:
Shri Wadiwa:
Shrimati Shyamkumari Devi:
Shri Linga Reddy:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that his

Ministry propose to introduce a scheme entitled "Officers Re-oriented Scheme" in the Central Secretariat Departments of the Government of India which is at present being experimented in the Ministry of Works and Housing;

(b) what are the details of the scheme;

(c) whether the scheme has been discussed with the employees organisations and their views obtained; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) Attention is invited to the statement made in reply to Starred Question No. 606 in the Rajya Sabha on the 3rd December, 1965.

(b) Attention is invited to the reply given to Starred Question No. 22 in the Lok Sabha on the 3rd November, 1965.

(c) No, Sir.

(d) Service interests have been taken into consideration in framing the scheme.

Fertilizer Plant at Trombay

*730. **Shri Madhu Limaye:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that within a few days of the formal inauguration of the Fertilizer Plant at Trombay, a fire broke out during the process of developing pressure in one of the nitrogen cylinders;

(b) if so, whether this was due to the neglect caused by the lack of coordination between the three agencies running the plant, namely (i) the Maintenance Section, (ii) the